

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.06.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora-R1 G. Ananda Selvan-R2
2.	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
3.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr. With	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
4.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 394 of 2021	Emerald Realtors Pvt. Ltd. (Shareholder of Sapphire Land Development Pvt. Ltd.) Vs. Suraksha Asset Reconstruction Ltd.	Disha Shah	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 258 of 2021	Hytone Merchants Pvt. Ltd. Vs. Satabadi Investment Consultants Pvt. Ltd.	Sarad Singhania	
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar